

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 302**

IA-1413/2022

In

IB-46(ND)/2021

**IN THE MATTER OF:**

VA Realcon Pvt. Ltd.

Vs.

Trans Globe Textiles Ltd.

.....**APPLICANT/PETITIONER**

.....**RESPONDENT**

**SECTION**

**U/s 9 of IBC, 2016**

**Order delivered on 17.01.2023**

**CORAM:**

**SHRI ATUL CHATURVEDI  
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS  
MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

**IA-1413/2022:-**

List the matter on **24.01.2023** for physical hearing.

-SD-

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

-SD-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**